

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.10/07 in Petition for Special Leave to Appeal (Civil) No.19391/2004

PREM CHAND PAIKARA & ORS.

Petitioner(s)

VERSUS

STATE OF M.P. & ORS.

Respondent(s)

Date: 16/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Ms. Mridula Ray Bharadwaj,Adv.

For Respondent(s)

Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel appearing on behalf of the petitioners

seeks permission to withdraw this application. The I.A. i

dismissed as withdrawn.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER